

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 134/(MAH)/2017
CA No.

CORAM:

Present:

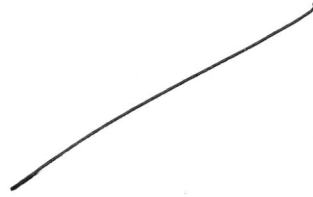
SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

NAME OF THE PARTIES: M/s. Shri Rani Sati Investment and Finance Limited.

SECTION OF THE COMPANIES ACT: 14 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER.

CP.No. 134/14/NCLT/MB/MAH/2017

1. None present.
2. Direction was given on the last occasion vide an order dated 25-04-2017 to furnish Financial Statement/ Balance Sheet for the period ending **31st March,2016**, but not yet filed.
3. Since no one is present and the information is not on record, hence adjourned to **23-06-2017**.
4. Registry is directed to issue notice.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **28.04.2017**